

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1607
ANSWERED ON:15.07.2009
ABANDONED PROJECTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) and its subsidiaries have abandoned/discontinued some of their projects during the last three years and in the current year;
- (b) if so, the details and the reasons therefor alongwith the names of such projects;
- (c) the estimated loss suffered by the coal companies as a result thereof during the last three years and in the current year;
- (d) whether the Government proposes to award these projects to other companies;
- (e) if so, the details thereof; and
- (f) the funds provided by CIL for this purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. The details of abandoned / discontinued mines/projects of Coal India Limited (CIL) during the last three years and the current year are given below:

Sl. No.	Subsidiary State	Name of Mine	Reason
1.	Eastern West Bengal Coalfields Limited	Sangramgarh Underground (UG)	On economic and safety grounds
2.	Western Madhya Pradesh Coalfields Limited Opencast (OC)	Pench East	Exhaustion of mineable reserve
3.	Western Maharashtra Coalfields Limited	Inder UG	Uneconomic
4.	South Eastern Madhya Pradesh Coalfields Limited UG	Nowrozavad (East)	Exhaustion of reserve
5.	South Eastern Madhya Pradesh Coalfields Limited	Kotma West UG	Exhaustion of reserve

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| 6. | South Eastern Madhya
Coalfields Pradesh
Limited | Kotma OC | Exhaustion of
reserve |
| | | | |
| 7. | South Eastern Chattishgarh
Coalfields
Limited | Kumda Old
UG | Exhaustion of
reserve |
| | | | |
| 8. | Mahanadi Orissa
Coalfields UG
Limited | Deulbera | On safety ground |
| | | | |
| 9. | North Eastern Assam
Coalfields | Tipong UG | Production
suspended due to
imposition of
Sec.22(3) of
Mines Act on
7.11.2008 |
| | | | |
| 10. | North Eastern Assam
Coalfields | Ledo UG | The mine was
sealed off from
surface on
7.11.2008 due to
dangerous
occurrence on
4.11.2008 &
7.11.2008 |
| | | | |
| 11. | North Eastern Assam
Coalfields UG | Baragolai | Production
suspended due to
imposition of
Sec.22(3) of
Mines Act on
7.11.2008 |

(c): Coal India Limited and subsidiary companies suffered no loss due to discontinuance / abandonment of the projects.

(d) & (e): Out of the above 11 mines, Sangramgarh UG mine has been identified for development through a joint venture partner to be selected through international competitive bidding.

(f): No funds have been provided by Coal India Limited for this purpose.